

[Translation]

Incomplete Projects

3813. JUSTICE GUMAN MAL LODHA :

SHRI NITISH KUMAR :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Government propose to handover incomplete projects for completion to the private sector which were started during the Eighth Five Year Plan or even earlier and in which only 10 percent of the estimated cost has been invested and which could not be completed on schedule;

(b) if so, whether the said projects have been identified;

(c) if so, the details thereof alongwith the details of the States/Ministries under whose domain the said projects come; and

(d) the steps taken to seek the cooperation of the private sector for the completion of the said projects?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) No Sir. According to the criteria approved by the Government in February, 1996, project making slow progress may be considered for shelving or dropping or transferring to the private or joint sector when expenditure is 5% or less even after 60% of gestation period is over. Projects are to be identified keeping in view the resource crunch and other relevant factors such as the strategic importance of the project, constraints in land acquisition, change in Government policies/market conditions, backward and forward linkage, etc.

(b) No project has been identified so far under the decision of February, 1996.

(c) and (d). Does not arise.

[English]

Oil Refineries

3814. SHRI P.C. THOMAS :

PROF. OMPAL SINGH NIDAR :

Will the PRIME MINISTER be pleased to state :

(a) the amount spent on modernisation of oil refineries in the country during the Eighth Five Year Plan so far;

(b) the additional oil refineries alongwith capacity sanctioned for next three years; and

(c) the details of profit/loss of Public Sector Oil Refineries during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) An amount of about Rs. 1991.64 Crores was spent on schemes relating to modernisation of Refineries.

(b) Government have issued Letters of Intent for setting up of New Refineries in the Public/Joint Venture as under :

Name of the Company	Refinery Project	Capacity (MMTPA)
IOC	Panipat Refinery	6.00
IOC	East Coast JV Refinery in Orissa	6.00
HPCL	West Coast JV Refinery in Maharashtra	6.00
HPCL	Joint Venture Refinery in Punjab	6.00
BPCL	Joint Venture Refinery in U.P.	7.00
Numaligarh Refinery Limited	Joint Venture Refinery in Numaligarh (Assam)	3.00
HPCL	MRPL Refinery in JV (Karnataka)	9.00
BPCL	Joint Venture Refinery at Bina (M.P.)	6.00

(c) The details of net project (after interest and Tax) of refining companies are as under :

(Rupees in lakhs)

	Years		
	1993-94	1994-95	1995-96 (Provisional)
IOC*	77200	101886	124871
BPCL*	21538	28885	38578
HPCL*	30697	39129	51424
CRL	6825	10477	11108
MRL	7939	9219	9411
BRPL	3792	6106	9015

* Refining and Marketing.

Saurashtra Region

3815. SHRI P.S. GADHAVI : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) the amount of grant sanctioned to Gujarat State during the last three years particularly for Saurashtra Region;